

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.19/98

Monday this the 16th day of March, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

P.K.Mohandas
Precision Grinder Highly Skilled I,
T.No.1144,
Naval Armament Depot,
Aluva.Applicant

(By Advocate Mr. NN Sugunapalan (rep.))

Vs.

1. The Flag Officer Commanding in Chief,
Headquarters, Southern Naval Command,
Kochi.4.
2. The General Manager,
Naval Armament Depot,
Aluva.
3. Union of India represented by
its Secretary,
Ministry of Defence,
New Delhi.Respondents

(By Advocate Mr. TPM Ibrahim Khan, SCGSC (rep.))

The application having been heard on 16.3.98, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Respondents have filed a statement indicating that
the results of the examination which is the subject matter
of this application has since been released and the
applicant has qualified. Noting this fact, the learned
counsel appearing for the applicant submits that the
application may now be closed as infructuous. Hence this
application is closed as infructuous. No order as to costs.

Dated the 16th day of March, 1998.

S.K. GHOSAL
ADMINISTRATIVE MEMBER

A.V. HARIDASAN
VICE CHAIRMAN

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